

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 901/2014

RAM LAKHAN AND ORS

Petitioner(s)

VERSUS

SWAMI DAYAL AND ORS

Respondent(s)

(with interim relief and office report)

Date : 09/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mordhwaj Singh, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)

Ms. Nandita Jha, Adv.
Mr. Ajeet Pandey, Adv.
Mr. Vishwa Pal Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Appearing respondents have already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.05.09
16:22:59 SCT
Reason: